

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO.1193**  
ANSWERED ON 09.02.2024

**UNDER CONSTRUCTION PORTS**

1193. SHRI G. M. SIDDESHWAR:  
SHRI KANAKMAL KATARA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन,पोत परिवहन और जलमार्ग मंत्री**

- (a) the number and details of ports operational and under construction in the country including ports operated by private entities and in the PPP model till date;
- (b) the details of the schemes initiated for augmenting the capacity of ports and constructing new ports across the country along with the amount of money spent for the same;
- (c) the total funds Government has disbursed during the last three years and is planning to disburse as part of Viability Gap Funding in the next five years;
- (d) whether Government has given any funds to Government of Karnataka to build new ports or rebuild the existing ports; and
- (e) if so, the details of the funds disbursed in the last three years?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

- (a) to (b) There are 12 Major Ports wholly owned by the central government. These are Deendayal Port, Mumbai Port, Jawaharlal Nehru Port, Mormugao Port, New Mangalore Port, Cochin Port, V.O. Chidambaranar Port, Chennai Port, Kamarajar Port, Visakhapatnam Port, Paradip Port and Syama Prasad Mookerjee Port. Private Sector Participation has been allowed in these Major Ports on Public Private Partnership (PPP) basis for projects/berths/terminals through concession agreement for a fixed tenure by way of bidding process on revenue share/royalty payment by the concessionaire. After the concession period gets over the port asset is handed over to the Port Authority. There are 213 non-major ports managed by and under the control of respective State

Maritime Board/State Government. In February, 2020, the Government has given in principle approval to develop Vadhavan Port on Landload Model by an SPV incorporated under Companies Act, 2023 with Jawaharlal Nehru Port as lead partner without Budgetary support from Government of India.

The Sagarmala is the flagship CentralSector Scheme of the Ministry of Ports,Shipping and Waterways to promoteport-led development in the country and to enhance the capacityof major and non-major ports andmodernizing them to make themefficient, thereby enabling them to become drivers of port-led economicdevelopment.Out of total budgetary allocation inallocation of Rs.3113 CroreunderSagarmala Scheme, expenditure tilldate is Rs.2360 Crore.

The Ministry of Ports, Shipping & Waterways has identified 81 Public-Private-Partnership (PPP) projects of more than **Rs.44670** Crore till financial year 2024-25 for construction and modernization of Major Ports' berths, terminals, oil jetties, etc.Out of these, 14 projects of value ~Rs.10,750 Crore have been awarded so far.

(c) No fund has been disbursed to Major Portsunder the Viability Gap Funding Scheme till date.

(d) to (e) Under the Sagarmala Scheme,the Ministry has released Rs.30.39 Crore tothe Government of Karnataka for theprojects in the last three years.

\*\*\*\*\*